

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 23rd day of October, 2018.

ORIGINAL APPLICATION NO. 330/1127 of 2013

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

Mohit SaxenaApplicant.

VERSUS

Union of India & otherRespondents

Advocates for the Applicants : Shri Atul Kumar

Advocate for the Respondents : Shri Chanchal Kumar Rai

O R D E R

BY HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

List revised. None for the applicant. Shri Chanchal Kumar Rai, counsel for the respondents.

2. From perusal of ordersheet, it is evident that applicant was not present on the last listed date i.e. 23.08.2018. It seems that applicant has lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-prosecution.

(Mohd. Jamshed)
Member (A)

(Rakesh Sagar Jain)
Member (J)

Manish/-